

**COURT-I  
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 992 & 990 OF 2019 IN  
DFR NO. 2112 of 2019**

**Dated: 15<sup>th</sup> July, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

<b>Captive Power Producers Association</b>	<b>...Appellant(s)</b>
<b>Versus</b>	
<b>Maharashtra Electricity Regulatory Commission &amp; Ors.</b>	<b>...Respondent (s)</b>

Counsel for the Appellant(s) : Mr. P. Chandrachud  
Mr. Karan Sharma  
Mr. Nitin Thukral

Counsel for the Respondent(s) : Mr. Anuj Jain  
Mr. Udit Gupta for R-2

**ORDER**

Issue notice on IAs as well as main appeal to the respondents returnable on 13.08.2019. Dasti, in addition, is also permitted.

List the matter on 13.08.2019.

**(S.D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

vt/mkj